

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, CHANDIGARH.


OFFICE ORDER

30th May 2018

The duty work at District Courts, Chandigarh shall be attended by the Officers as per schedule given below during the month of June 2018:-

Sr.No.	Names of Officers	D U T Y	
		From	To
1.	Ms. Gitanjali Goel, Ld. JMIC, Chandigarh Phone No. (O) 2676216, Mob.8818010724	01/06/2018	
2.	Sh. Harleen Pal Singh, Ld. JMIC, Chandigarh Phone No. (O) 2676224, Mob.8814833313	02/06/2018	
3.	Ms. Rekha Chaudhary, Ld. JMIC, Chandigarh Phone No. (O) 2676211, Mob.9988882954	03/06/2018	
4.	Sh. Imanbir Singh Dhaliwal, Ld. JMIC, Chandigarh Phone No. (O) 2676229, Mob.8556001200	04/06/2018	
5.	Sh. Jagmeet Singh, Ld. JMIC, Chandigarh Phone No. (O) 2676230, Mob.8558800117	05/06/2018	
6.	Sh. Gurkiran Singh, Ld. JMIC, Chandigarh Phone No. (O) 2676228, Mob.8558806655	06/06/2018	
7.	Sh. Palwinder Singh, Ld. JMIC, Chandigarh Phone No. (O) 2676220, Mob.9780566445	07/06/2018	
8.	Ms. Saloni Gupta, Ld. JMIC, Chandigarh. Phone No. (O) 2676219.	08/06/2018	
9.	Ms. Suman Patlain, Ld. JMIC, Chandigarh Phone No. (O) 2676221, Mob.9050058988	09/06/2018	
10.	Sh. Harjot Singh Gill, Ld. JMIC, Chandigarh Phone No. (O) 2676226, Mob.9988976033	10/06/2018	11/06/2018
11.	Sh. Kushal Singla, Ld. JMIC, Chandigarh Phone No. (O) 2676218, Mob.8054007867	12/06/2018	13/06/2018
12.	Ms. Nazmeen Singh, Ld. JMIC, Chandigarh Phone No. (O) 2676215, Mob.7508999095	14/06/2018	15/06/2018

If any Magistrate on duty is on leave/tour or out of Court in connection with inquest report, on any working day, the duty work shall be performed by the next Duty Magistrate in his/her absence on the said working day. In case any Duty Magistrate intends to proceed on leave or is not otherwise available on any holiday, he/she shall make an alternative arrangement and shall obtain the consent of some other Magistrate to perform duty in his/her absence and intimation shall be given to the undersigned before proceeding on leave along with a copy to Learned District & Sessions Judge, Chandigarh. Duty period on a particular day shall be up to beginning of the Court hours on next working day.



(Akshdeep Mahajan)
Chief Judicial Magistrate,
Chandigarh.

Endst No. CJM/AHJ-2018/

Dated : 30.5.2018

A copy is forwarded to the following for information and necessary action:-

1. Learned District & Sessions Judge, Chandigarh.
2. Learned ACJM, Chandigarh.
3. All the Learned Judicial Magistrates Ist class, Chandigarh.
4. Learned District Attorney, UT, Chandigarh.
5. The SSP, UT, Chandigarh.
6. The President, District Courts Bar Association, Chandigarh.
7. The Incharge, Control Room, Chandigarh Police, Chandigarh, for circulation in all the police stations.
8. The Incharge, Computer Branch, District Courts, Chandigarh.


Chief Judicial Magistrate,
Chandigarh.